

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N. NAGARESH
TUESDAY, THE 21ST DAY OF APRIL, 2020 / 1ST VAISAKHA, 1942**

WP(C) TMP. NO. 17 OF 2020

Petitioners:-

1. Faizal N, Aged 33 years,(Faizal Kulappadam),
S/o A.Nazimudeenlebba, State General Secretary,
Indian National Youth Congress Kollam,
Residing at Puthen Veedu, Nedumpana,
Nedumpana P.O., Kollam 691 578.

2. Arun Raj, aged 36 years, S/o.Rajan Pillai, District President,
Indian National Youth Congress, Kollam, Residing at
Kannathazhathu House, Cherusseribhagom,
Chavara P.O. 691 583, Kollam District.

By Adv. Sri.Jomy K. Jose

Respondents:-

1. The District Collector,
Civil Station, Kollam - 691 001.

2. The Station House Officer, Kannanalloor Police Station,
Kollam Kollam District, Pin - 691 576.

3. The District Medical Officer ,
Kollam P.O, Kollam - 691 001.

4. State of Kerala Represented by
its Chief Secretary, Government Secretariat,
Thiruvananthapuram - 695 001.

By Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 21st day of April, 2020

Post the writ petition on 24.04.2020 for further instructions from the Government Pleader.

N. NAGARESH, JUDGE

aks/21.04.2020

APPENDIX

Petitioner's Exts:

Exhibit P1: A true copy of the notice issued by the 2nd respondent dated 31-03-2020.

Exhibit P2: A true copy of the photograph of the kitchen run by the petitioners in Nedumpana Panchayath, Kollam.